

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:3834
ANSWERED ON:19.12.2006
APPOINTMENT ON COMPASSIONATE GROUND
Appadurai Shri M.

Will the Minister of MINES be pleased to state:

- (a) The number of employees died while mining during each of the last three years ;
- (b) C8The details of compensation disbursed among the family of victims; and
- (c) the number of persons appointed on compassionate ground during the said period?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY)

(a) As per the information received from Ministry of Labour & Employment, the number of employees who died while mining during each of the last three years is as follows :-

Years Number of employees killed

	Coal Mines	Non-Coal Mines
2003	113	62
2004	96	64
2005	120	61
2006	113	54

(upto Sep.2006)

data for 2005 & 2006 are provisional

No person died while working in the Mines of PSUs under the administrative control of Ministry of Mines during the last three years.

(b)&(c) Workmen's Compensation Act, 1923 is being implemented by the respective State Governments through Commissioner for Workmen Compensation appointed by them under section 20 of the Act. No PSUs under the Ministry of Mines has disbursed any compensation/ given compassionate appointment as no miner has died in their Mines during the last three years.